

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 2675
TO BE ANSWERED ON 02.08.2022**

RENEWAL OF PRESS ACCREDITATION CARDS

2675. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there are any restrictions placed by the Government in the renewal of press accreditation cards issued by the Press Information Bureau (PIB) for journalists;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) whether it is a true that many seniors journalists were not granted renewal of their PIB accreditation cards after January 31, 2022 and if so, the details thereof;
- (d) whether it is true that the non-renewal of PIB accreditation cards will lead to the loss of Central Government Health Scheme (CGHS) health care access for journalists; and
- (e) if so, the details thereof and if not the reasons therefor?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (c) Recognizing the rapidly evolving media landscape in the country including emergence of digital media and to streamline the accreditation process, the Government has issued “The Central Media Accreditation Guidelines, 2022” dated 1st February, 2022 for grant of

PIB accreditation cards to working journalists and other categories of persons at the headquarters of the Government of India.

Renewal of PIB accreditation card has been granted to the journalists fulfilling the conditions laid down under these Guidelines.

(d) to (e) Central Government Health Scheme (CGHS) health care facilities are available to PIB accredited journalists.

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